

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4135
TO BE ANSWERED ON 23.12.2015**

QUOTA FOR HANDICAPS

**4135. DR. UDIT RAJ:
SHRI BHARAT SINGH:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has recently changed the rules regarding handicap quota;**
- (b) if so, the details of changes made in the rules and the reasons therefor; and**
- (c) the time by which the changes would be effective?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): With a view to facilitate handicapped persons of both the categories i.e. those for whom it is mandatory to undertake journey with an escort and those for whom it is optional to take an escort, instructions have been issued that the existing handicapped quota of 2 Sleeper class berths should be enhanced to 4 Sleeper class berths.

(c): This provision will become available w.e.f. 01.01.2016.
